Sinnar Thermal Power Limited - Under CIRP

List of Creditors under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 Date of Commencement of CIRP- 19th September, 2022, IRP actions stayed by NCLAT for the period 26.09.2022 to 19.01.2024 (Order dated 19.01.2024 received by IRP on 23rd January 2024)

Claims updated till March 18, 2024

Annexure 7

List of Operational Creditors (Government Dues)

Sl No.	Name of creditor	Details of claim received		Details of claim Admitted						Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by Guarantee	Whether related party?	% of voting Share in COC if applicable					
1	Income Tax Department - Centralized Processing Cell - TDS		-	1,280.00	TDS Demand on Portal	**NIL**	**NIL**	**No**	**0**	-	-	-	-	Claim established from Traces Portal on 27.02.2024
	Total		-	**1,280.00**	-	-	-	-	-	-	-	-	-	